

# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

## **O R D E R**

**Dated Guwahati the 10<sup>th</sup> September, 2024**

**No.HC.V-29/2021/ 763 / Estt. ##** The following Judicial Assistants are promoted and appointed, temporarily and until further orders, on merit-cum-seniority basis as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, subject to the condition that upon reversion of any of the following Court Masters to the post of Senior Judicial Assistant, the concerned promotee will be reverted to his original post of Judicial Assistant;

<b>Sl. No.</b>	<b>Name of the Judicial Assistant</b>	<b>Post(s) against which promotion is made</b>
1.	Sri Ritu Moni Sarmah	Sri James Lal Sandam Neingaite, Senior Judicial Assistant promoted to the post of AO(J.)
2.	Sri Abhijit Sarma	Sri Ahmadul Ala, Accountant promoted to the post of AO(J.)
3.	Sri Manoj Singh	Sri Nayan Das, Senior Judicial Assistant appointed to the post of Court Master.
4.	Sri Dilip Kumar Rai	Sri Rituparna Das, Senior Judicial Assistant appointed to the post of Court Master.
5.	Sri Anil Kumar Barman	Smt Paponi Sarma, Senior Judicial Assistant appointed to the post of Court Master.

By order,

*Sd/-*

**REGISTRAR (ESTABLISHMENT) I/C**

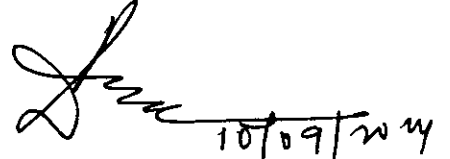
**Memo No. HC.V-29/2021/ 763A / Estt.#**

**Dtd. 10 .09.2024**

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia).
6. The Sr. Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
9. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- ✓ 14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. Persons concerned.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

  
10/09/2014

**REGISTRAR (ESTABLISHMENT) I/C**

